

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/59/2016  
NAME OF THE PETITIONER(S) : C Manoharan  
NAME OF THE RESPONDENT(S) : Mathi Leathers Pvt Ltd and 7 others  
UNDER SECTION : 397/398, 111, 237

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. B. Sarath babu  
Associate for  
C. Manoharan

Petitioner

B. Sarath

**ORDER**

Counsel for the Petitioner present and prayed for time to file a Memo pertaining to the Order that has been passed by the Hon'ble High Court of Madras. Put up on 17.8.2017 at 10.30. A.M.

(S. Vijayaraghavan)  
Member (Technical)  
PAM

(Ch. Md. Sharief Tariq)  
Member (Judicial)